

By e-mail.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/1995/4798/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
✓ Shri Alokeswar Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldoi.

Dated Guwahati the 14<sup>th</sup> August, 2018

Sub: Extension of Commuted Leave.

Ref:- Your letter dated 08.08.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for extension of commuted leave for another 6 (six) weeks w.e.f. 09.08.2018 to 19.09.2018, with head quarter leave permission has been granted / ~~rejected~~.

Your's faithfully,



**JOINT REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-38/95/4799/A, dated. 14.8.18

Copy to:-

The Principal Accountant General (A&E), Assam, Guwahati, for information.



**JOINT REGISTRAR (VIGILANCE)**